

SPEED POST

From **No. 809 spl/E.II/VII.B.3(Hy.)(14E)**

The Registrar General
Punjab and Haryana High Court,
Chandigarh.

To

The District and Sessions Judge,
Yamunanagar

Dated, Chandigarh, the 20.07.2021

Subject: Recommended candidates from merit wise waiting list for appointment as Clerk in the Subordinate Courts for the State of Haryana against Advt. No. 25C/SSSC/HR/2019 dated 05.01.2019.

Madam,

I am directed to refer you on the subject cited above and to inform you that the names of candidates mentioned in the enclosed list Annexure 'A16' has been recommended for appointment as Clerk in your Sessions Division.

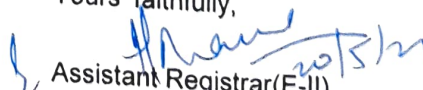
I am, therefore, to request you to issue appointment letters to these selected candidates (Annexure 'A16' Total No. of five forms). **The appointment will be subject to verification of genuineness of their documents relating to their education qualification, age, category, NOC and residence etc. Other formalities of the new appointees, at the time of joining as provided under the rules be also completed at your end. On joining of the candidates, intimation may please be sent to this Court.**

As has been informed by the SSSC of this Court, candidates have already been asked to report to the Superintendent of your Sessions Division on **05.08.2021** for further necessary action and your office will issue further formal communication to each allotted candidate about joining.

The printout of five online application forms alongwith copies of testimonials of selected candidates countersigned by Superintendent (S.S.S.C) of this Court with photographs affixed thereon and original documents, if any, are enclosed herewith.

The list of selected candidates may please be displayed on the Notice Board of the Courts as well as on the official website of your Sessions Division for information of general public.

Yours' faithfully,


Assistant Registrar(E-II)
for Registrar General.

Encls-As above.

HIGH COURT OF PUNJAB AND HARYANA


SOCIETY FOR CENTRALIZED RECRUITMENT OF STAFF IN SUBORDINATE COURTS (S.S.S.C)

MERIT WISE LIST OF CANDIDATES WHO HAVE BEEN RECOMMENDED FOR APPOINTMENT FROM THE WAITING LIST TO THE POSTS OF CLERK IN SUBORDINATE COURTS OF YAMUNANAGAR

ADVT. NO. 25C/SSSC/HR/2019

Sr. No.	Roll No.	Reg. ID	Candidate's Name	Father's Name	Category	Date of Birth	Marks obtained in Written Test	Page No.
1	11098	66173305	KRITIKA KAKRIA	SANJEEV KUMAR	General	06-12-94	50.00	1-23
2	11400	66144312	VIVEK KUMAR	MULKH RAJ	General	29-06-93	49.75	1-19
3	11433	66199822	AMANDEEP KAUR	RANDHIR SINGH	General	25-02-90	49.50	1-29
4	12619	66182345	SUNIL KUMAR	MOHAN LAL	General	23-10-92	49.50	1-19
5	12862	66244050	ANSHUL SHARMA	BALRAM KUMAR	General	06-07-94	49.50	1-37

ATTESTED TO BE TRUE COPY


 Superintendent
 S.S.S.C.
 High Court of Punjab & Haryana
 Chandigarh


 19/7/21